GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA STARRED QUESTION NO.**198(18th Position)** TO BE ANSWERED ON **08.03.2018**

Treatment Drainage of Toilet Sewage

*198. SHRI GODSE HEMANT TUKARAM:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

(a) the details of the amount spent and the estimated amount required till 2019 to achieve 100 per cent sanitation coverage under Swachh Bharat Mission;

(b) whether the Government has formulated any action plan for the drainage of toilet sewage which is causing pollution in the ponds in rural areas and if so, the details thereof;

(c) whether the Government has formulated any action plan for the treatment of sewage as the chemicals used in toilets are polluting pond water, which is used by the cattle for drinking and for the purpose of irrigation;

(d) if so, the details thereof; and

(e) the details of the action plan chalked out by the Government for the drainage of polluted water which is the major problem of almost every small and big village in the country?

ANSWER

MINISTER FOR DRINKING WATER AND SANITATION (SUSHREE UMA BHARATI)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No.198 due for reply on 08.03.2018.

(a) As per Cabinet approval, Rs. 80632 crore was approved as central share under Swachh Bharat Mission (Gramin). Till date, Rs. 34458.4 crore have been spent under SBM(G).

(b) to (d) Under Swachh Bharat Mission (Gramin), twin-leach pit toilets are being promoted. This technology does not require underground sewerage system and are much cheaper than septic tanks and equally effective.

(e) Solid and Liquid Waste Management (SLWM) is one of the integral components of SBM(G) and activities like low cost drainage, soakage channels/ pits, waste stabilization ponds system, reuse of waste water etc. can be taken up. Depending upon the amount of waste water generated, the State can choose the type of liquid waste management facility. Funds for Solid and Liquid Waste Management activities with a cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having upto (150/300/500/500 and more) households.